CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

DATE: 22.1.90

PRESENT

HON BLE SHRI S. P. MUKERJI, VICE CHAIRMAN

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HON BLE SHRI N. DHARMADAN, JUDICIAL MEMBER

O.A. 295/89

N. Balakrishnan

Applicant

Vs.

- 1. Sr. Supdt. of Post Offices, Ernakulam Division,
- Chief Post Master General, Kerala Circle, Trivandrum,
- 3. Director General of Posts, New Delhi, and
- 4. Union of India represented by the Secretary, Ministry of Defence New Delhi.

Respondents

Mr. M. Rajagopalan

Counsel for the applicant

Mr. K. Karthikeya Panicker, ACGSC

Counsel for the respondents

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HON BLE SHRI S. P. MUKERJI, VICE CHAIRMAN

The learned counsel for the respondents indicate that the relief claimed by the applicant has already been accorded to the applicant. The learned counsel of the applicant agrees with that. Accordinly the application is closed as not pressed.

(N. Dharmadan) Judicial Member

22.1.90

(S. P. Mukerji) Vice Chairman

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